

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 180 /UHC/Admin.A/2015

Dated: June 5, 2015.

Sri Rakesh Kumar Singh, Civil Judge (Sr. Div.), Bageshwar is given additional charge of the Court of Civil Judge (Jr. Div.), Bageshwar.

No. 181 /UHC/Admin.A/2015

Dated: June 5, 2015.

Ms. Parul Gairola, 1st Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar, in the vacant Court.

No. 182 /UHC/Admin.A/2015

Dated: June 5, 2015.

Sri Rahul Kumar Srivastava, 2nd Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar is posted as 1st Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar, vice Ms. Parul Gairola.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-
(D.P. Gairola)
Registrar General.

No. 3711 /XIII-c-1/Admin.A/2014

Dated: April, 2015.

June 5

Copy forwarded for information and necessary action to :-

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Bageshwar and Udham Singh Nagar.
8. Registrar (Vigilance), High Court of Uttarakhand, Nainital.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. All the Registrars of the Court.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Assistant Registrar, Admin.B Section, High Court of Uttarakhand, Nainital.
15. Senior Treasury Officers, Almora, Bageshwar and Udham Singh Nagar.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
17. Guard File/ Assistant concerned.

Rem.
576115
Assistant Registrar

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 183 /UHC/Admin.A/2015

Dated: June 5, 2015.

Ms. Shivani Pasbala, Civil Judge (Jr. Div.), Vikasnagar, District Dehradun is given additional charge of the Court of Civil Judge (Jr. Div.), Chakrata, District Dehradun.

She will hold Camp Court at Chakrata for two continuous days in every fortnight.

No. 184 /UHC/Admin.A/2015

Dated: June 5, 2015.

Sri Harsh Yadav, 1st Additional Civil Judge (Jr. Div.), Roorkee, District Hardwar is posted as Civil Judge (Jr. Div.), Roorkee, District Hardwar, in the vacant Court.

No. 185 /UHC/Admin.A/2015

Dated: June 5, 2015.

Sri Sachin Kumar, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal is transferred and posted as Civil Judge (Jr. Div.), Pauri Garhwal, in the vacant Court.

He is given additional charge of the Court of Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal. He is directed to hold Camp Court at Srinagar for two continuous days in every fortnight.

No. 186 /UHC/Admin.A/2015

Dated: June 5, 2015.

Ms. Anita Kumari, 2nd Additional Civil Judge (Jr. Div.), Hardwar is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Roorkee, District Hardwar, vice Sri Harsh Yadav.

No. 187 /UHC/Admin.A/2015

Dated: June 5, 2015.

Sri Imran Mohd. Khan, Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal is given additional charge of the Court of Civil Judge (Jr. Div.), Dhumakot, District Pauri Garhwal.

He shall hold Camp Court at Dhumakot for four continuous days in a month.

No. 188 /UHC/Admin.A/2015

Dated: June 5, 2015.

Sri Dayaram, Civil Judge (Jr. Div.), Rudraprayag is given additional charge of the Court of Civil Judge (Jr. Div.), Ukhimath, District Rudraprayag.

He shall hold Camp Court at Ukhimath for six continuous days in a month.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-
(D.P. Gairola)
Registfar General.

Continued...

No. 3712 /XIII-d-1/Admin.A/2014

Dated: June 5, 2015.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Dehradun, Hardwar, Pauri Garhwal and Rudraprayag.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Vigilance), High Court of Uttarakhand, Nainital
10. All the Registrars of the Court.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Assistant Registrar, Admin.B Section, High Court of Uttarakhand, Nainital.
15. Senior Treasury Officer, Dehradun, Hardwar, Pauri Garhwal and Rudraprayag.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
17. Guard File/ Assistant concerned.


Assistant Registrar
Admin.A)